

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 76/ 2002

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 17.11.2016.**

**NAME OF THE COMPANY: Arvind Mohan Johari vs Mohan Carlton Hotel
Pvt Ltd**

**SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,
1956**

Sl. No.	Name	Designation	Representation	Signature
1.				
2.				

Order Dated 17.11.2016

CP No. 76/ 2002 , Arvind Mohan Johari vs Mohan Carlton Hotel Pvt Ltd

Till 3.30 Pm, Written submissions not filed. List it on 21.11.2016 for final hearing.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 17th November,2016